

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.7-IA(Dis.)/17(AHM)2024  
in  
**CP(IB) 78 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Religare Finvest Ltd  
V/s  
REDS Marine Services Ltd

.....Applicant

.....Respondent

**Order delivered on: 05/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv.  
For the Respondent :

**ORDER**

**IA(Dis.)/17(AHM)2024**

Learned Counsel for the applicant is directed to issue notice upon respondent, RoC & Income Tax Department.

List for further consideration on 28.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**